श्री राजीव

Declaration of Assets and Liabilities

Year. 2021 - 2022

I, Dinesh Mandal son/daughter/wife of Late Chur	ran Manda
aged 44 years, belonging to Bihar Legislative.	Assembly
service and presently working as Office Attendant	
give herein below the details of the assets (immovable, movable, bank balance	ce, etc.) of
myself, my spouse and dependants*:	

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	500/-	Shobha Devi 1000/			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NU	Nil			
(iii)	Bonds, Debentures and Shares in companies	lin	Nèl			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil			
(v)	Motor Vehicles (details of make, etc.)	Nil	Liu			
(vi)	Jewellery (give details of weight and value)	Nil	Gold 129. Silver 2509.			-
(vii)	Other assets, such as values of claims / interests	Nil	NH			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	10 Kadtha	Nil			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	vil			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nd	Nil			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil			
(v)	Others (such as interest in property)	Nil	Nil	1000000		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	on Feb. 2022	
(a)	(i) Loans from Banks	SBI Digha 8 Lakh	6 Lakh	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil		
	(b) dues to departments dealing with supply of water	Nid		
	(c) dues to departments dealing with supply of electricity	Nil		

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	(d) dues to departments dealing with telephones	Nil	
,	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	vil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ATSPM 52876	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	لذم	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C. Person	al Detail	
GPF/CPF/PRAN	No. :-	110042012976
Gender	:-	M (M/F)
Date of Birth	:- :-	19101977 (DD/MM/YYYY)
Class/Group	2+	(A/B/C)
Cadre		Bihour Legislative Assembly
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Madhybani
I here knowledge a		that the above details are true to the best of my
		Signature
		Name of Employee: Dinesh Mandal
Place: Patr	Q1	Designation: Office Attendant
Date: 9.21.0.3	2.120.22	Department: Bihar Vidhan Salsha, Patner

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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